

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
STARRED QUESTION NO.12
ANSWERED ON 02.02.2023**

INCREASE IN DEMAND FOR POWER

***12. SHRI SANJAY KAKA PATIL:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether any steps have been taken/proposed to be taken to meet the increased demand for power in future with regard to the record 203 days of heat waves experienced in 2022;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether the Government proposes to formulate any policy to tackle the recurring problem of power outages during summers; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 12 ANSWERED IN THE LOK SABHA ON 02.02.2023 REGARDING INCREASE IN DEMAND FOR POWER

(a) to (d) : Indian power system has already met a record power demand of 211.6 GW in June 2022. During the current year 2023, the power demand is expected to be around 225 GW during summer. Following steps have been taken for meeting the increased demand for power:

- (i) Measures have been taken to ensure the availability of the generation capacity. The generators shall complete the maintenance work of their plants well before the period of high demand. No planned maintenance will be taken during the high demand period (say April to May 2023).**
- (ii) Monitoring and Coordination with Ministries of coal and railways on a regular basis for increase in the production and dispatch of coal as much as possible.**
- (iii) All generators have been asked for timely import of Coal for blending purposes so that adequate coal stock is maintained in the plant.**
- (iv) All captive coal blocks have been asked to maximize the coal production to supplement the coal supply from domestic coal companies (CIL and SCCL).**
- (v) Additional arrangement for gas for running gas based stations has been planned from GAIL, during high power demand months.**
- (vi) The Electricity Amendment Rule, 2022 has been notified on 29th December 2022 which mandate preparation of resource adequacy plan so as to successfully meet the power demand of the consumers.**
